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(1877) 05 AHC CK 0007

Allahabad High Court

Case No: None

Nehalo

APPELLANT

Vs

Nawal and Others

RESPONDENT

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Date of Decision: May 8, 1877

Citation: (1875) ILR (All) 428

Hon'ble Judges: Robert Stuart, C.J; Oldfield, J

Bench: Division Bench

Final Decision: Allowed

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Judgement

@JUDGMENTTAG-ORDER

1. We consider that this application can ho entertained under the terms of Section 1, Act IX of 1861, and we reverse the Judge's order, and direct him to enquire into the application and pass an order according to law. The costs will abide the result.